

Answer of Reply to
Half-An-Hour
Discussion held on
10th March, 1960

12.03 hrs.

PAPERS LAID ON THE TABLE

REPORT OF DEPARTMENT OF ATOMIC
ENERGY AND SUMMARY THEREOF

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): I beg to lay on the Table a copy of each of the following papers:—

- (i) Report of the Department of Atomic Energy for the year 1959-60.
- (ii) Summary of the above Report. [Placed in Library, See No. LT-2105/60].

AUDIT REPORT AND APPROPRIATION
ACCOUNTS, RAILWAYS

The Minister of Finance (Shri Morarji Desai): I beg to lay on the Table a copy of each of the following papers:—

- (i) Audit Report, Railways, 1960, under article 151(1) of the Constitution. [Placed in Library, See No. LT-2106/60].
- (ii) Appropriation Accounts, Railways for 1958-59, Part I—Review. [Placed in Library, See No. LT-2107/60].
- (iii) Appropriation Accounts, Railways, for 1958-59 Part II—Detailed Appropriation Accounts. [Placed in Library, See No. LT-2108/60].
- (iv) Block Accounts (including capital statements comprising the Loan Accounts), Balance-sheets and Profit and Loss Accounts, Railways, 1958-59. [Placed in Library See No. LT-2109/60].

NOTIFICATION UNDER ESSENTIAL
COMMODITIES ACT

The Deputy Minister of Food and Agriculture (Shri A. M. Thomas): I beg to lay on the Table, under sub-

section (6) of section 3 of the Essential Commodities Act, 1955, a copy of Notification No. GSR. 386 dated the 4th April, 1960. [Placed in Library, See No. LT-2110/60].

PRESIDENT'S ASSENT TO BILL

Secretary: Sir, I lay on the Table the Orphanages and other Charitable Homes (Supervision and Control) Bill, 1960, passed by the Houses of Parliament during the current Session and assented to by the President since a report was last made to the House on the 31st March, 1960.

DEMANDS FOR EXCESS GRANTS,
1957-58 (RAILWAYS)

The Minister of Railways (Shri Jagjivan Ram): I beg to present a statement showing the Demands for Excess Grants in respect of the Budget (Railways) for 1957-58.

ESTIMATES COMMITTEE
EIGHTY-SIXTH REPORT

Shri Dasappa (Bangalore): I beg to present the Eighty-Sixth Report of the Estimates Committee on the Ministry of Commerce and Industry—The State Trading Corporation of India Limited.

CORRECTION OF ANSWER OF
REPLY TO HALF-AN-HOUR DIS-
CUSSION HELD ON 10TH MARCH,
1960.

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): In reply to the half hour discussion on 10th March, 1960, notice for which was given by Sarvashri A. M. Tariq, Badakumar Pratap Ganga Deb Bamra and K. T.